

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4553
ANSWERED ON:18.12.2002
DELAY OF DRUG IMPORTS AT MPT
UMMAREDDY VENKATESWARLU

Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that many drug and drug related importers are being harassed by Mumbai Port Authorities and their imports are getting delayed;
- (b) whether it is also a fact that they are insisting on production of Bank Guarantee instead of Letter of Guarantee as per the provisions of the Drug and Cosmetics Act;
- (c) if so, the quantum and value of imports that have been delayed due to such harassment; and
- (d) the steps being taken to bring such officials to book and action initiated against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR)

(a) & (b): No, Sir.

(c) & (d): Do not arise.